## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)	-	Hearing	Rule-6 of	Eswar Rubber Products Pvt. Ltd. VS	
No.48/			IB	Falcon Tyres Ltd.	
2017					

SL.	NAME (IN CAPITAL)		SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM			
١.	Sangeetha. Jol CI-Legal	Operational Creditor	Bochern		

## ORDER

Counsel for Petitioner is present. Matter is listed today for hearing. We have seen office note. List it for clarification on 20/10/2017.

Member (T)

Member (J)